

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 29**

**IA 51/2024 IN CP 761/2017**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **05.07.2024**

NAME OF THE PARTIES: **STARLIGHT REAL ESTATE (ASCOT)  
MAURITIUS LTD & ORS V/s AUGUSTUS AVANI  
LAND DEVELOPERS PVT LTD**

Section 241-242 of the Companies Act, 2013

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**ORDER**

Sr. Counsel Aman H. a/w Adv. Jay Zaveri, Adv. Rhea Parkash, Adv. Vinay Khatri and Adv. Tawleen Saini i/b Croford Bayley & Co. for the Petitioner present. FCS Seema, Adv. Anmol Jha and Associates for the Respondent present. Mr. Neeraj Pandey Director present in person.

**IA 51/2024**

Mr. Niraj Kumar Pande, the Director of the Company appears in person and informs that he didn't have resources to maintain the records. He further submits that records if any were lying in office which was later on disposed of and that premises was in possession of liquidator but he omitted to remove the Companies record from that premises before being handed over to the buyer / liquidator.

The RoC is directed to look into this aspect and take appropriate legal proceedings against the Directors for their failure to maintain and preserve the records of the Company in accordance with the Companies Act.

Ld. Counsel for the Respondent is directed to place on record the year wise details of transactions undertaken with Ascot Private Limited explaining the reasons for undertaking those transactions along with detailed audited financial statement with them. In the meanwhile, the Respondent shall not undertake any further advance of money to Ascot Private Limited.

The Respondent further seeks liberty to place rejoinder on IA 51 of 2024. Liberty is granted.

The Ld. Counsel for the Petitioner shall be at liberty to place on record the index of documents. List this matter on Board on **06.08.2024**.

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**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Rehan Shaikh

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**JUSTICE V.G. BISHT**  
**MEMBER (JUDICIAL)**